

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Registered A/D

Commercial Complex(BDA),  
Indiranagar,  
Bangalore - 560 038

Application No. 785/86 (T)

Dated the 16 OCT 1986

To [W.P 14571/81]

R. Jagannath  
Adv.  
for R.U. Gowlay  
21/10/86

- 1) Sri. R.U. Gowlay, Advocate for applicant,  
NO.90/1 2nd Block, Thyagarajanagar Block-28
- 2) Sri. M. Steeranganah, Advocate, S.P. Building,  
1st Main, Cubbonpet Road, Bangalore-2
- 3) The Chief Security Officer, South Central Railway  
Secunderabad
- 4) The Security Officer, South Central Railway,  
Hubli, Dharwad Dist

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH  
IN APPLICATION NO. 785/86

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Please find enclosed herewith the copy of the Order/Interim Order  
passed by this Tribunal in the above said Application on 19.9.86 .

J. S. Srinivaswami  
R.

O/C

*[Signature]*  
SECTION OFFICER  
(Judicial)  
*[Signature]*

Encl: As above.

*[Signature]*  
21/10/86

*[Signature]*  
Adv & Reply  
21-10-86

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH, BANGALORE

ORDER SHEET


Application No. 785 of 1986

Applicant

Respondent

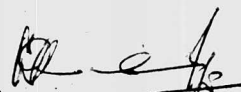
Advocate for Applicant


Advocate for Respondent

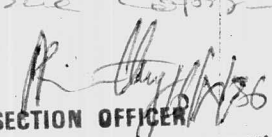
Date	Office Notes	Orders of Tribunal
19-9-1986		<p>It is brought to our notice by the learned counsel on both sides that the Central Railway Protection Force (CRPF) Act has been amended in September, 1985 bringing the CRPF within the scope and ambit of the phrase 'any other armed forces of the Union' occurring in Section 2(a) of the Administrative Tribunals Act (CAT) Act, 1985. In view of the above this Bench of the CAT has no jurisdiction to entertain the writ petition which has been transferred</p> <p>P.T.O.</p>

from the High Court and renumbered as an application. The Registrar of this Bench <sup>may</sup> take steps to retransmit the writ petition to the High Court of Karnataka.



  
(L.H.A. Regd)  
Member (A)  
19-9-'86

  
(Ch. Ramakrishna Rao)  
Member (J)  
19-9-'86

  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE